## GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. 4895 ANSWERED ON 01.04.2025

## DEVELOPMENT OF GRAM PANCHAYAT

†4895. SHRI RAHUL KASWAN:

Will the Minister of PANCHAYATI RAJ be pleased to State:

- (a) whether the Government has dropped the Panchayat Enterprises Suite project for documentation of broad development activities of gram panchayats;
- (b) if so, the details of alternative programme proposed in this regard;
- (c) the details of the States which have provided complete data for the project;
- (d) whether the Government proposes to formulate any new policy to promote the development of gram panchayats and alternative programmes; and
- (e) if so, the details thereof?

## ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) **to (c)** No sir, the Government has not dropped the Panchayat Enterprise Suite (PES) project. Under the e-Panchayat Mission Mode Project (MMP), a suite of Core Common Software Applications was developed to address various aspects of Panchayati Raj Institutions' (PRIs) functioning, including planning, budgeting, implementation, accounting, monitoring, social audit, and the delivery of citizen services such as the issuance of certificates and licenses. These applications collectively form the Panchayat Enterprise Suite (PES) and are web-based, ensuring seamless accessibility.

Furthermore, to enhance e-Governance in PRIs and streamline digital operations, the Government launched eGramSwaraj on 24<sup>th</sup>April, 2020. This work-based accounting application integrates the functionalities of earlier available applications under the e-Panchayat MMP, including PlanPlus, ActionSoft, PRIASoft, and the National Asset Directory (NAD). Additionally, the Area Profiler Application, with Local Government Directory (LGD) serving as the Panchayat directory, is also incorporated into eGramSwaraj. The Ministry has also integrated eGramSwaraj with the Public Financial Management System (PFMS) for Gram Panchayats (GPs) to make real time payments to vendors/service providers. Panchayats use the eGramSwaraj portal to prepare and upload their Annual Panchayat Development Plans. The progress made by States under eGramSwaraj during the year 2024-25 is provided in **Annexure-I**. This initiative aims to simplify governance

processes, ensuring better transparency, efficiency, and ease of use for Panchayats across the country.

The Ministry is working with State Governments to enhance data entry and platform usage under e-Panchayat MMP. Continuous improvements are made based on feedback, including functionality upgrades in e-GramSwaraj and capacity-building initiatives for Panchayat officials. All States are making efforts to implement e-Panchayat MMP, based on their available resources. However, due to differentials in the level of preparedness of Panchayats across the country, States are at different stages of implementing these applications.

(d) & (e) The Government is committed to strengthen Panchayati Raj Institutions (PRIs) and promoting holistic panchayat development. Several initiatives, including the SVAMITVA Scheme, Rashtriya Gram Swaraj Abhiyan (RGSA), and eGramSwaraj, are being implemented to empower Gram Panchayats, enhance their governance capacity, and ensure digital transformation.

The Government is focusing on digital transformation initiatives for Gram Panchayats by integrating emerging technologies such as AI and data analytics. The eGramSwaraj-PFMS interface has been strengthened for seamless financial transactions. Additionally, capacity-building programs and infrastructure development initiatives are being undertaken to enhance governance at the grassroots level.

Through the implementation of SVAMITVA Scheme, accurate geo-referenced maps of abadi areas in villages have been created using drone Survey. Using the AI tools in Gram Manchitra (https://grammanchitra.gov.in/) application of MoPR, the rooftop solarization potential of village houses have been estimated for use by the residents.

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Annexure-I

Annexure referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 4895 answered on 01.04.2025 regarding 'Development of Gram Panchayat'

## Adoption of eGramSwaraj at Gram Panchayat level during FY 2024-25

S. N	Tot al Nu mb er of Vill age Pa nch aya ts & Eq uiv ale nt	Vill age Pa nch aya t on boa rd	Vill age Pa nch aya ts & Eq uiv ale nt Wit h On line Pa ym ent	Tot al Nu mb er of Blo ck Pa nch aya ts & Eq uiv ale nt	Blo ck Pa nch aya t on boa rd	Blo ck Pa nch aya ts Wit h On line Pa ym ent	Tot al Nu mb er of Zil a Pa nch aya ts & Eq uiv ale nt	Zil a Pa nch aya t on boa rd	Zil a Pa nch aya ts Wit h On line Pa ym ent
1	13328	13296	12970	660	660	642	13	13	13
2	2108	2106	222	0	0	0	27	25	8
3	2662	2197	2176	191	191	189	30	29	27
4	8054	8054	8045	534	534	530	38	38	38
5	11596	11594	11516	146	146	146	27	27	27
6	191	190	93	0	0	0	2	2	2
7	14656	14599	13890	248	248	248	33	33	33
8	6226	6222	5914	143	143	134	22	22	22
9	3615	3614	3540	81	81	81	12	12	12
10	4345	4345	4329	264	264	262	24	24	24
11	5954	5954	5937	238	232	126	31	31	28
12	941	941	941	152	152	152	14	14	14
13	23011	23009	22980	313	313	310	52	52	52
14	27917	27894	26737	351	351	307	34	34	34
15	3180	161	123	0	0	0	12	6	4
16	6817	0	0	2241	0	0	3	3	0
17	842	842	832	0	0	0	0	0	0
18	1289	186	0	0	0	0	0	0	0
19	6794	6794	6793	314	314	314	30	30	30
20	13237	13222	9775	152	151	114	22	22	19
21	11211	11207	10837	361	353	351	33	33	33
22	199	199	195	0	0	0	6	6	6
23	12525	12525	12519	388	388	388	36	36	36
24	12991	12768	12636	572	540	508	32	32	32

al	8	8	4						
Tot	26370	25192	24286	8690	6402	6135	652	642	612
28	3339	3339	3338	345	345	345	22	21	21
27	57691	57691	57609	826	826	818	75	75	75
26	7795	7794	7743	95	95	95	13	13	13
25	1194	1185	1174	75	75	75	9	9	9